

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO - 481
ANSWER ON - 25.06.2019

WOMEN SARPANCH/PRADHAN

†481. SHRI KAPIL MORESHWAR PATIL

Will the Minister of PANCHAYATI RAJ be pleased to state :-

- (a) the number of women Sarpanch/ Pradhan in the country, State/Union Territory-wise and the role of the Government to enhance women participation in panchayats;
- (b) whether the Government has received any complaint regarding harassment/non co-operation from women Sarpanch/Pradhan; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) The elections to the Panchayat Raj Institutions (PRI) are held under the States'/ Union Territories' respective Panchayati Raj Acts. Therefore the representation of women in Panchayats depends on the reservation policy of the concerned State/Union Territory and number of women elected etc. On the basis of information received from the States/ Union Territories, there are 106100 women Sarpanches/ Pradhans in Panchayati Raj Institutions (PRIs). The State/Union Territory-wise details of women Sarpanches/Pradhans is given at **Annexure**.

The 73rd Constitutional Amendment Act provides for reservation of women in Panchayats by reserving not less than one-third seats for them at each tier of the Panchayat. Twenty States namely, Assam, Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttarakhand and West Bengal have made provisions for reservation of fifty per cent of total seats for women in Panchayats at all levels in their respective State Panchayati Raj Acts. Ministry of Panchayati Raj (MoPR) has also been focusing on the capacity building of elected women representatives of Panchayats through the Ministry's schemes.

(b) No, Sir.

(c) In view of (b) above, the question does not arise.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No.481 answer on 25.06.2019 regarding 'Women Sarpanch/Pradhan'

Sl. No.	State / Union Territory	Women Sarpanch/Pradhan
1	Andhra Pradesh	6534
2	Andaman & Nicobar Islands	24
3	Assam	1093
4	Bihar	3772
5	Chhattisgarh	5822
6	Dadra & Nagar Haveli	11
7	Daman & Diu	6
8	Goa	73
9	Gujarat	4676
10	Haryana	2565
11	Himachal Pradesh	1631
12	Jharkhand	2284
13	Karnataka	3050
14	Kerala	471
15	Lakshadweep	4
16	Madhya Pradesh	11864
17	Maharashtra	13960
18	Manipur	68
19	Odisha	3600
20	Punjab	4431
21	Rajasthan	5341
22	Sikkim	88
23	Tamil Nadu	4289
24	Telangana	4602
25	Tripura	285
26	Uttar Pradesh	19992
27	Uttarakhand	4007
28	West Bengal	1557
	Total	106100